

**The Constitution (Amendment) Bill, 2006
(Insertion of new Article 371j)**

SHRI K.B. SHANAPPA (Karnataka): Sir, I move for leave to introduce a Bill further to amend the Constitution of India.

The question was proposed and the motion was adopted.

SHRI K.B. SHANAPPA: Sir, I introduce the Bill.

The Abolition of Child Labour Bill, 2006

SHRI C. PERUMAL (Tamil Nadu): Sir, I move for leave to introduce a Bill to provide for abolition of child labour and for matters connected therewith or incidental thereto.

The question was proposed and the motion was adopted.

SHRI C. PERUMAL: Sir, I introduce the Bill.

The Cinema Artists' Welfare Bill, 2006

SHRI C. PERUMAL (Tamil Nadu): Sir, I move for leave to introduce a Bill to provide for welfare of cinema artists and for matter connected therewith or incidental thereto.

The question was proposed and the motion was adopted.

SHRI C. PERUMAL: Sir, I introduce the Bill.

The Indian Nursing Council (Amendment) Bill, 2006

SHRI C. PERUMAL (Tamil Nadu): Sir, I move for leave to introduce a Bill further to amend the Indian Nursing Council Act, 1947.

The question was proposed and the motion was adopted.

SHRI C. PERUMAL: Sir, Introduce the Bill.

**The Constitution (Amendment) Bill, 2004 (Amendment of
Articles 341 and 342)**

MR. CHAIRMAN: When the House adjourned on 11th August, 2006, Shrimati Meira Kumar, Minister of Social Justice and Empowerment had not concluded her reply on the discussion. She may, therefore, continue.
(Interruptions)